NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 70/07	TP 06/16	For Hearing	397/ 398	Sharaya M. Hanji & 5 Ors. Vs. Nutan
		8		Investments & Trading P. Ltd. & 2 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1. C. K. Nandakuman Patitiones Bellella

Representation to whom

Representation to w

Counsel for petitioner is present. Counsel for respondent is also present. For hearing at request, list it on 24.10.2017.

MEMBER (J)

MEMBER (T)